

bmart@unitedbank.co.in

To:subraman267@yahoo.com

Thu, 26 Dec, 2019 at 7:10 pm

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Dear Sir/ Madam,

In response to the Public Announcement dated 14.12.2019 as appeared in The Times of India on 17.12.2019, we hereby submit our claim as Financial Creditor with the claim amount of Rs. 26,04,03,309.00 as on the date of admission of our claim by NCLT in the A/c **M/s Nazar International Private Limited as on 13.12.2019 i.e. as on the date of commencement of the CIRP.**

In this regard, we forward herewith the following particulars/information to register our claim:

- (1) Our Claim in Form-C duly signed by the Authorized Officer of the Bank and notarized.**
- (2) Copy of the latest sanction letter of the credit facilities dated 16.03.2012**
- (3) Copy of the order of DRT-2, Chennai dated 19.09.2018 allowing the Bank's dues/claim**
- (4) Statement of account substantiating our claim with interest calculated upto 13.12.2019 (i.e. upto the date of commencement of CIRP)**

The particulars under Sl.No. (1), (2) & (3) already sent by earlier mail (1 of 2) and Sl.No.(4) is attached herewith (mail 2 of 2) due to restriction of load/capacity of our Bank's mail size.

□□□□ / Regards,

□□□□□ □□□□□□□□ (□□□□□□□□, □□□□□□□) / Chief Manager (SAMB, Chennai),

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□□□□□□ □□□□□ / SAM Branch,

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□□□□□ 27, □□□□□□□ □□□□□ / No. 27, Whites Road,

□□□□□□□□ / Chennai 600014.

□□□□□ / Phone - 044-28588895 .